

(Part-Heard)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 9132 OF 2003

COMMNR. OF PUBLIC INSTRUCTIONS & ORS.

Appellant (s)

VERSUS

K.R. VISHWANATH

Respondent(s)

(With office report)

Date: 23/08/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE H.K. SEMA

For Appellant(s) Mr. Anil K. Mishra,Adv.

Mr. Sanjay R. Hegde,Adv.

For Respondent(s) Mr. S.N. Bhat,Adv.

Mr. D.P. Chaturvedi,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments concluded.

Judgment reserved.

garwal)

(Neena Verma)

(Vijay Ag

Court Master

Court Master

LIST OF BOOKS REFERRED

1. 2003 (7) SCC 511
2. ILR 1999 Karnataka page 2648